

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 3742
TO BE ANSWERED ON 12.08.2015**

STUDY ON MINORITIES

3742. SHRI K.C. VENUGOPAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has taken any initiative to conduct a study on the correlation between standard of living of minorities and communal harmony;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to conduct a study on the effect of communal riots on the psychology and behavioural pattern of minority communities;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government has any statistical records of total number of communal riots targeted on minority communities in the country during the last five years and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS

(SHRI MUKHTAR ABBAS NAQVI)

(a) & (b): No such information is available.

(c) to (e): On behalf of the Government of India, Ministry of Home Affairs has issued guidelines on communal harmony to State Governments. Further, 'Public Order' and 'Police' are State subjects as per the provisions of the Constitution of India and the responsibility of dealing with communal violence and maintaining relevant data in this regard rest primarily with the respective State Governments. No segregated data regarding attacks on minorities is maintained by the Government of India.
